

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

218. CP/86(MB)2021

**IN THE MATTER OF**

Meher Madon

V/S

Valecha Engineering Limited

Sec. 73(4) of the Companies Act, 2013

**Order Delivered on 17.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. ANU JAGMOHAN SINGH  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Since it is the Special Bench today which started at 2.30 P.M. In view thereof,  
adjourned to **22.05.2024**.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)  
Shubham

Sd/-

REETA KOHLI  
Member (Judicial)